

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4006**  
(TO BE ANSWERED ON 23.12.2015)

**CENTRAL POSTING OF IAS OFFICERS**

4006. SHRI V. ELUMALAI:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that a large number of IAS officers have left their Central posting prematurely for their posting in respective States since May 2014;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the reaction of the Government thereto?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR.JITENDRA SINGH)

(a) to (c): The movement of officers between the States and the Centre is an ongoing process. As on 17.12.2015, about 59 IAS officers appointed under Central Staffing Scheme have prematurely repatriated to their respective cadres since May, 2014. During the same period around 181 IAS officers have come under Central Staffing Scheme from the States. The repatriations have mainly been for availing the benefits of promotion; on the requests of State Governments; and some on personal grounds. Furthermore, in addition to the appointment as Secretary to the Chief Minister/ Governor of a State, DoP&T vide O.M. No. 27/15/2015-EO(SM-I) dated 03.07.2015 has allowed officers to repatriate as Chief Secretaries in the states without imposing extended cooling off.

\*\*\*\*\*